

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

STARRED QUESTION NO:513
ANSWERED ON:29.04.2015
TRADITIONAL INDUSTRIES
Jardosh Smt. Darshana Vikram

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of schemes/programmes run by the Government for skill development of workers/ artisans engaged in the traditional industries like stitching, embroidery, Jardoshi etc., including the financial assistance provided for the purpose;
- (b) whether there are several cottage industries like detergent, spice making etc. which can be run without much investment and do not require any special type of expertise;
- (c) if so, the details thereof;
- (d) whether the Government provides training and guidance to the workers/interested individuals for setting up such industries; and
- (e) if so, the details thereof including financial assistance given for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)

(a) to (e) A statement is laid on the table of the House

STATEMENT TO BE LAID ON THE TABLE OF THE HOUSE IN RESPECT OF PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 513 ADMITTED FOR REPLY ON 29.4.2015 REGARDING 'TRADITIONAL INDUSTRIES'.

The Government has been implementing such schemes as the Integrated Skill Development Scheme (ISDS) through the Ministry of Textiles (MoT) and the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) through the Ministry of Micro Small and Medium Enterprises for skill development of workers/artisans engaged in traditional industries like stitching, embroidery etc.

ISDS which has a financial outlay of Rs.1900 crores, aims to train 15 lakh persons during 12th Plan Period in textiles and related segments by developing a cohesive and integrated framework of training based on the industry needs. The scheme envisages implementation through three Components: Component I: Institutions under MoT, Component II: Private industry partners in PPP mode, Component III: State Government Agencies. Training target of five lakh persons has been earmarked for each of the Components. Under the scheme, Government provides assistance to the extent of 75% of the total cost of the project within an overall ceiling of Rs. 10,000/- per trainee, for each trainee who successfully completes training and receives certification. Balance 25% is envisaged to be met from Fee/Industry Contribution. The scheme is being implemented across the country and so far a total of 3,99,986 persons have been trained.

SFURTI is being implemented since 2005-06 under which khadi, village industries and coir clusters have been taken up for development by providing them with improved equipments, common facilities centres, business development services, training, capacity building and design and marketing support, etc. 101 clusters (29 Khadi, 47 Village Industries and 25 Coir clusters) have been developed under this scheme. The main traditional industries that fall under the purview of the scheme include khadi and village industries such as cane and bamboo crafts, embroidery, leather, pottery, handmade paper, wooden handicrafts, bee-keeping, agarbatti, herbal products, brass metal products, carpentry, beads making, palm gur, Coir, etc. The Scheme has been revamped in 12th Plan period with an outlay of Rs. 149.44 crores in the 1st phase intending to benefit 89,500 artisans.

There are many industries like detergent and spice grinding etc. which can be run with small investments well within the limits of 'Micro Segment'. The development and promotion of micro, small and medium enterprises, including cottage industries, is primarily the responsibility of States/ Union Territories. However, the Government of India supplements the efforts of State Governments through various initiatives. Financial Assistance is available under a credit linked subsidy scheme of Ministry of MSME named "Prime Minister's Employment Generation Programme (PMEGP)" for which nodal agency is KVIC. Under PMEGP Scheme loan assistance upto Maximum limit of Rs. 25.00 Lakh per project is provided through District Level Task Force headed by District Magistrate/Collector/ Dy. Commissioner. A subsidy upto ranging from 15% to 35% is given in urban and rural areas to different sections of the society.